Government of India Ministry of Drinking Water and Sanitation LOK SABHA UNSTARRED QUESTION NO.1637 TO BE ANSWERED ON 20-12-2018

Allocations under SBM

†1637. SHRI BIDYUT BARANMAHATO: SHRI NARANBHAIKACHHADIYA: SHRI CHANDRAPRAKASH JOSHI: SHRI RAMDAS C. TADAS: SHRI SUMEDHANANDSARSWATI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the amount of funds allocated by various departments under Swachh Bharat Mission along with the State-wise details thereof

(b) the details of the works being carried out by the States under the said mission of priority basis along with the State-wise details thereof in terms of the scheme; and

(c) the percentage of increase in rural cleanliness at national level since the year 2014 till date along with the State-wise details in this regard?

ANSWER MINISTER OF STATE FORMINISTRY OF DRINKING WATER & SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) Funds allocated under Swachh Bharat Mission (Gramin) [SBM(G)] during last 4 years and current year are as under:-

S.N.	Year	Funds Allocated (Rs. in crore)
1	2014-15	2850.00
2	2015-16	6525.00
3	2016-17	10513.00
4	2017-18	16948.27
5	2018-19	15343.10*

*In addition, amount of Rs.15000 crore has been provisioned to be raised through Extra Budgetary Resources.

Details of State/UT-wiseCentral share releasedare given at Annexure-1.

Various Ministries/Departments have also allocated funds for their Swachhata Action Plans (SAP) during 2017-18 and 2018-19 as part of Swachh Bharat Mission. Ministry/Department-wise details are given at **Annexure-2**.

(b) The Government had launched SBM(G) on 2^{nd} October, 2014 with the aim to attain Open Defecation Free India by 2^{nd} October, 2019 by providing access to toilet facilities to all rural households in the country. Since the launch of the programme, 897.10 lakh ofindividual household latrines (IHHLs)have been constructed as on 17.12.2018. State/UT-wise number ofIHHLs constructed as reported by the States/UTs on the Integrated Management Information System of SBM(G) as on 17.12.2018 is given at **Annexure-3**.

(c) Sanitation coverage in the rural areas of country as on 2.10.2014 was 38.7%. This has now increased to 97.47% as on 17.12.2018. State/UT-wise details are given at **Annexure-4**.

Annexure-1

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1637 due for reply on 20-12-2018

State/UT-wise Central share released under SBM(G) during the last 4 years and the current year

					(Rs. in Crore)
State/UT	2014-15	2015-16	2016-17	2017-18	2018-19 (Upto 17.12.18)
A & N ISLANDS		3.40	3.00	30.72	0.00
ANDHRA PRADESH	116.10	234.17	342.21	1219.88	562.99
ARUNACHAL PRADESH	14.61	38.71	65.09	137.30	25.66
ASSAM	185.78	474.27	747.58	1171.95	280.60
BIHAR	0.00	221.55	131.86	875.92	2088.18
CHHATTISGARH	28.12	144.72	584.46	677.83	224.25
D & N HAVELI	0.00	0.00	0.00	17.68	0.00
DAMAN & DIU	0.00	0.00	0.00	2.00	0.00
GOA	0.00	1.05	0.00	0.52	0.00
GUJARAT	156.07	478.22	751.23	466.04	0.00
HARYANA	5.93	32.76	68.79	39.66	70.24
HIMACHAL PRADESH	130.17	4.37	117.30	20.68	0.00
JAMMU & KASHMIR	103.08	4.05	59.51	202.38	278.37
JHARKHAND	23.05	97.32	455.46	698.66	376.48
KARNATAKA	312.57	450.77	419.56	983.39	369.86
KERALA	33.97	8.50	196.28	59.36	12.47
MADHYA PRADESH	0.00	374.33	1210.77	1380.61	590.94
MAHARASHTRA	236.11	567.45	528.94	1235.34	1352.92
MANIPUR	9.18	44.19	27.28	77.02	37.53
MEGHALAYA	0.00	35.65	75.70	153.89	0.00
MIZORAM	0.00	3.32	10.98	46.24	4.98
NAGALAND	20.87	10.83	64.12	71.41	0.00
ODISHA	65.84	571.50	863.65	457.02	1052.27
PUDUCHERRY	2.00	4.40	0.00	50.25	0.00
PUNJAB	0.00	38.70	197.02	283.48	0.00
RAJASTHAN	271.57	938.73	777.30	981.51	373.50
SIKKIM	3.89	6.12	6.87	12.98	1.96
TAMIL NADU	205.12	78.94	537.02	865.94	225.65
TELANGANA	105.62	128.39	135.72	481.94	515.05
TRIPURA	50.65	38.89	24.98	24.00	58.47
UTTAR PRADESH	237.99	565.39	1153.33	3155.37	6592.64
UTTARAKHAND	40.52	49.37	348.05	146.69	0.00
WEST BENGAL	371.52	712.92	655.50	583.23	127.06
Total	2730.33	6362.96	10559.58	16610.88	15222.07

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1637 due for reply on 20-12-2018

		(Rupees in crores)		
Sl. No	Department	2017-18	2018-19	
1	Department of Agriculture Research and Education	6.71	2.00	
2	Department of Agriculture, Cooperation & Farmers Welfare	47.51	41.70	
3	Department of Animal Husbandry, Dairying and Fisheries	5.32	1.48	
4	Department of Atomic Energy	4.48	4.77	
5	Department of Biotechnology	2.25	2.25	
6	Department of Chemicals and Petrochemicals	1.40	1.40	
7	Ministry of Civil Aviation	15.24	17.21	
8	Ministry of Corporate Affairs	0.50	0.10	
9	Ministry of Railways	2527.11	3110.00	
10	Department of Consumer Affairs	2.89	1.40	
11	Ministry of Coal	30.00	53.58	
12	Ministry of Culture	2.92	2.92	
13	Ministry of Earth Sciences	14.97	15.80	
14	Ministry of Development of North Eastern Region	18.35	35.98	
15	Defence Research and Development Organisation	1.50	1.35	
16	Ministry of Electronics and Information Technology	13.80	12.57	
17	Department of Defence Production	70.45	108.89	
18	Ministry of External Affairs	8.24	10.50	
19	Department of Industrial Policy & Promotion	16.34	9.39	
20	Department of Fertilizers	15.00	20.00	
21	Department of Food & Public Distribution	4.45	4.10	
22	Department of Health and Family Welfare	505.00	600.00	
23	Department of Heavy Industry	177.00	195.72	
24	Department of Health Research	2.19	1.56	
25	Ministry of Information and Broadcasting	17.42	19.89	
26	Department of Legal Affairs	0.50	0.50	
27	Ministry of Mines	3.95	3.70	
28	Ministry of Micro, Small and Medium Enterprises	1.24	3.35	
29	Ministry of Shipping	97.78	64.14	
30	Department of School Education & Literacy	81.67	91.82	
31	Department of Pension & Pensioner's Welfares	0.04	0.06	
32	Department of Personnel & Training	0.41	0.68	
33	Department of Posts	188.00	22.00	
34	Ministry of Power	2.00	163.00	
35	Ministry of Road Transport and Highways	91.00	100.00	
36	Ministry of Skill Development and Entrepreneurship	4.35	10.00	
37	Department of Space	4.65	4.65	
38	Department of Sports	17.00	17.54	

Ministry/Department-wise allocation of funds under Swachhata Action Plans (SAP)

SI.	Department	2017-18	2018-19
No 39	Department of Telecommunications	15.00	5.00
40	Ministry of Tourism	92.31	106.00
41	Department of Youth Affairs	7.95	7.95
42	Department of Financial services	0.35	0.35
43	Ministry of Housing and Urban Poverty Alleviation	4.60	-
44	Department of Justice	0.17	0.15
45	Ministry of Home Affairs	2.87	2.14
46	Ministry of Food Processing Industries	0.07	0.08
47	Department of Empowerment of Persons with Disabilities	0.90	0.76
48	Department of Social Justice & Empowerment	9.22	9.23
49	Ministry of Steel	68.92	40.00
50	Ministry of Water Resources, River Development & Ganga Rejuvenation	20.61	14.33
51	Department of Official Language	0.30	0.33
52	Ministry of Parliamentary Affairs	0.45	0.45
53	Department of Public Enterprises	0.32	0.35
54	Department of Scientific and Industrial Research	0.10	0.10
55	Department of Administrative Reforms and PG	0.10	0.10
56	Inter-State Council Secretariat	0.02	-
57	Ministry of Labour& Employment	0.08	1.49
58	Department of Investment and Public Asset Management	0.01	0.10
59	Ministry of Minority Affairs	10.60	15.10
60	Ministry of Textiles	20.12	23.84
61	Department of Expenditure	0.78	0.85
62	Department of Revenue	77.00	86.00
63	Legislative Department	0.25	0.18
64	Ministry of AYUSH	0.42	3.49
65	Department of Higher Education	2.40	2.40
66	Ministry of Tribal Affairs	0.06	0.09
67	Ministry of Women and Child Development	77.52	77.52
68	Department of Rural Development	12824.07	11345.00
69	Ministry of Environment, Forests and Climate Change	26.86	7.00
70	Ministry of New and Renewable Energy	112.50	140.00
71	Ministry of Petroleum & Natural Gas	402.25	342.50
72	Department of Commerce	2.62	6.38
73	Department of Defence	0.16	0.16
74	Department of Economic Affairs	0.14	0.25
	Total	17,785.72	16,995.66

Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.1637 due for reply on 20-12-2018

S.N.	State/UT	IHHLs constructed from 2.10.2014 to 17.12.2018
1	A & N ISLANDS	18535
2	ANDHRA PRADESH	3807367
3	ARUNACHAL PRADESH	114808
4	ASSAM	3171106
5	BIHAR	9572210
6	CHANDIGARH	0
7	CHHATTISGARH	3307460
8	D & N HAVELI	18758
9	DAMAN & DIU	1600
10	GOA	28637
11	GUJARAT	3175863
12	HARYANA	633610
13	HIMACHAL PRADESH	172734
14	JAMMU & KASHMIR	1077044
15	JHARKHAND	3344371
16	KARNATAKA	4191232
17	KERALA	226602
18	LAKSHADWEEP	0
19	MADHYA PRADESH	6288078
20	MAHARASHTRA	5535021
21	MANIPUR	243133
22	MEGHALAYA	209357
23	MIZORAM	33988
24	NAGALAND	130781
25	ODISHA	5071913
26	PUDUCHERRY	28002
27	PUNJAB	299645
28	RAJASTHAN	7642968
29	SIKKIM	4514
30	TAMIL NADU	4717339
31	TELANGANA	2800890
32	TRIPURA	279882
33	UTTAR PRADESH	17075393
34	UTTARAKHAND	478484
35	WEST BENGAL	6008720
	Total	8,97,10,045

State/UT-wise number of IHHLs constructed under SBM(G) as on 17.12.2018

Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.1637 due for reply on 20-12-2018

S.N.	State/UT	Sanitation Coverage as on 2.10.2014	Sanitation Coverage as on 17.12.2018
1	A & N ISLANDS	55.19	100.00
2	ANDHRA PRADESH	43.10	100.00
3	ARUNACHAL PRADESH	37.41	100.00
4	ASSAM	37.98	99.09
5	BIHAR	24.77	90.75
6	CHANDIGARH	100.00	100.00
7	CHHATTISGARH	31.88	100.00
8	D & N HAVELI	43.71	100.00
9	DAMAN & DIU	7.25	100.00
10	GOA	60.59	76.22
11	GUJARAT	37.41	100.00
12	HARYANA	76.29	100.00
13	HIMACHAL PRADESH	87.60	100.00
14	JAMMU & KASHMIR	22.28	100.00
15	JHARKHAND	19.34	100.00
16	KARNATAKA	38.29	100.00
17	KERALA	95.19	100.00
18	LAKSHADWEEP	NA	100.00
19	MADHYA PRADESH	29.25	100.00
20	MAHARASHTRA	47.93	100.00
21	MANIPUR	43.29	100.00
22	MEGHALAYA	52.72	100.00
23	MIZORAM	60.43	100.00
24	NAGALAND	49.17	100.00
25	ODISHA	10.61	75.33
26	PUDUCHERRY	49.57	100.00
27	PUNJAB	75.07	100.00
28	RAJASTHAN	26.59	100.00
29	SIKKIM	91.85	100.00
30	TAMIL NADU	48.30	100.00
31	TELANGANA	27.45	94.47
32	TRIPURA	51.17	96.22
33	UTTAR PRADESH	32.63	100.00
34	UTTARAKHAND	68.31	100.00
35	WEST BENGAL	53.24	98.52
	India	38.70	97.47

State/UT-wise sanitation coverage as on 2.10.2014 and as on 17.12.2018